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CS(COMM) 1078/2018 HERO MOTOCORP LIMITED

.... Plaintiff

Through: Mr. Gaurav Miglani, Advocate

versus

SHREE AMBA INDUSTRIES

..... Defendant

Through: Mr. Sushant Singh, Mr. Sourav

Pattanaik, Advocates

CORAM: JOINT REGISTRAR (JUDICIAL) Dr. AJAY GULATI (DHJS)

> ORDER 08.12.2023

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Affidavit of admission / denial of documents on behalf of the plaintiff is already on record having been filed in the year 2019. Additional affidavit of admission / denial of documents on behalf of the defendant in response to the additional documents of the plaintiff has been filed yesterday. Copy of the same has been received by ld. Counsel for the plaintiff.

Joint document schedule now be filed within four weeks alongwith documents in physical form on either behalf, if not already filed.

Put up for admission / denial of documents on 12.03.2024.

AJAY GULATI - I (DHJS), JOINT REGISTRAR (JUDICIAL)

**DECEMBER 8, 2023**/sk

Click here to check corrigendum, if any